

### Recognised Private Institutions

3049. SHRI P.R.S. VENKATESAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the present number of private institutions which are recognised by AICTE;
- (b) whether some private institutions have admitted more students than their capacity by violating Government norms;
- (c) if so, the action proposed to be taken against them;
- (d) whether the Government propose to take any effective steps to prevent irregularities in these private institutions; and
- (e) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (e) All India Council for Technical Education (AICTE) has recognised 942 private technical institutions offering Degree/Diploma programmes in Engineering and Technology/Pharmacy. Admissions to these institutions are made in accordance with AICTE Regulations. No irregularity in these institutions has come to the notice of the AICTE.

### Utilisation of Water in Israel

3050. VAIDYA DAU DAYAL JOSHI : Will the Minister of WATER RESOURCES be pleased to state :

- (a) whether the Central and State officers visited Israel during the last three years for formulating a plan for proper utilisation of every drop of water in the country as is utilised in Israel;
- (b) if so, the expenditure incurred thereon;
- (c) the details about water utilisation in Israel;
- (d) details of the plan formulated;
- (e) Areas of the country where the plan based on Israeli experience has been implemented; and
- (f) details of future plan ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) to (f) A Team of six officers of Government of Gujarat visited Israel during January, 1995 on familiarisation visit to Israel in connection with "Water Resources Planning" for the State of Gujarat for which consultancy services have been

provided by M/s. Tahal Consulting Engineers Ltd., Israel. Under the agreement signed between Government of Gujarat and M/s. Tahal Consulting Engineers Ltd., Israel, the entire expenditure on the visit of the above Team was borne by the Israeli consultants. The Israel expertise is related to economic use of water through drip sprinkler Irrigation, artificial recharge of ground water, water conservation, etc.

[Translation]

### Tasho Shelpa Glacier

3051. SHRI DINESH CHANDRA YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether the Government's attention has been drawn towards the newsitem published in 'Hindustan' dated 14th July 1997 under the caption "Tasho Shelpa glacier ke pinghine se atank";
- (b) if so, the details thereof;
- (c) whether large scale destruction is likely to be caused in Sahrasa, Madhepura, Supaul districts of Bihar with the flow of 8 crore cubic metre water due to melting of glacier; and
- (d) if so, the preventive measures taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) Yes, Sir.

(b) The effect of glacier burst have been studied by the Government of Bihar as well as Central Water Commission. The glacier burst flood is likely to arrive at Koshi barrage (indo-Nepal border) in about 12 hours time and the flood peak has been assessed to be in the range of 3000 to 4000 cubic metres per second, with assumption of linear breach in a time span of 2 to 4 hours.

(c) and (d) The additional peak discharge due to bursting of the glacier having 8 crore cubic metre of water is in the range of 4000 cumecs. The destruction that may be caused in Sahrasa, Madhepura and Supaul Districts of Bihar is to be assessed by the Government of Bihar for taking necessary preventive measures.

[English]

### Gas Cylinder

3052. SHRI SHYAM LAL BANSHIWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the number of incidents of burst of gas cylinders reported in Delhi during 1996 and 1997 so far;
- (b) the number of casualties in these incidents; and
- (c) the precautionary measures taken by Government to avoid recurrence of such accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) According to the public sector Oil Companies, no report of burst of LP Gas Cylinders has been reported in Delhi during 1996 and 1997 (upto 30.6.97)

- (b) and (c) Do not arise in view of (a) above.

[Translation]

#### Regional Offices of KVS

3053. SHRIMATI BHAVNA CHIKHALIA :  
SHRIMATI PURNIMA VERMA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether Union Government propose to set up some more regional offices of Kendriya Vidyalaya Sangathan;
- (b) if so, the details thereof; location-wise; and
- (c) the time by which these office are likely to be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) No, Sir.

- (b) and (c) Do not arise.

#### Setting up of Tubewells in H.P.

3054. SHRI K.D. SULTANPURI : Will the Minister of WATER RESOURCES be pleased to state :

- (a) the funds earmarked to Himachal Pradesh to meet the requirement of tubewells, irrigation and drinking water; and
- (b) the names of places where the State Government has urged the Union Government for the installation of tube wells ?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) Funds earmarked to Himachal Pradesh during 1996-97 for major and medium, minor irrigation including tubewells and drinking water are given below :

	Approved outlay (Rs. in lakhs)
Major & Medium	321.70 (Revised)
Minor Irrigation (including tubewells)	3676.07 (Revised)
Drinking water	10632.60

(b) No such request has been received from State Government.

#### Making Practical Optional

3055. PROF. OMPAL SINGH NIDAR :  
KUMARI UMA BHARATI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether there is any proposal to make the subjects optional involving dissection of animals for the study purposes in schools;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE FOR EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c) In pursuance of the judgement of the Hon'ble High Court of Delhi in CWP No. 1391/96 dated 19.5.97, Government have already issued instructions on 23.5.97 to Central Board of Secondary Education (CBSE) and National Council of Educational Research & Training (NCERT) to make dissection of animals optional to students of Senior Secondary stage and the existing syllabus be modified by the NCERT and CBSE jointly to include alternate activities and experiments.

[English]

#### Supply of Bitumen

3056. SHRI GIRDHARI LAL BHARGAVA :  
SHRIMATI VASUNDHARA RAJE :  
SHRI B.K. GADHVI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) the criteria fixed for allotment of Bitumen to the various States;
- (b) whether demand from the States for supply of bitumen has been received;